

Reduction in prices of Rifampicin formulations

910. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether it is a fact that the prices of Rifampicin formulations have not been reduced so far, if so, what are the reasons for delay;

(b) what was the average import price during the period from January to March 1984 and what is the quantity imported during this period by ten major importers;

(c) what is the unintended benefit made by each manufacturer of Rifampicin formulation from the year 1979-80 onwards; and

(d) what measures Government propose to take to provide Anti-TB and Anti-Leprotic drugs to the poor people of the country at cheap prices?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The prices of Rifampicin formulations have recently been reduced.

(b) The average import price of Rifampicin during the period January to March 1984 is Rs. 1935.61 per kg. in respect of arrivals at Bombay port. A total quantity of 27605 kgs. of Rifampicin arrived during the said period on that port.

(c) The magnitude of unintended benefit could only be finalised after hearing the parties.

(d) The prices of Rifampicin have already been reduced twice during the first four months of 1984 and were also reduced twice during last year. Customs duty on import of rifampicin and clofazimine has been waived. Import of Dapsone are being subsidised. The distribution price of Dapsone at Rs. 250 per kg. is lower than the landed cost of import which is over Rs. 400 per kg.

Indigenous production of bulk drugs

911. SHRI SURESH PACHOURI: Will the Minister of CHEMICALS AND

FERTILIZERS be pleased to state;

(a) the production of bulk drugs produced in the country from basic stages during the last three years, year-wise, with their value of production;

(b) the production of bulk drugs from penultimates and intermediates stages and value of such production during the last three years, year-wise;

(c) the CIF value of intermediates and penultimates imported for the said production during the last three years, year-wise; and

(d) the total CIF value of import of bulk drugs during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The total value of production of bulk drugs in the country during the last three years has been as under:

(Rs. in crores)

Year	Value of Production
1980-81	240
1981-82	289
1982-83	325

Separate figures for the value of production from basic stage and penultimate/intermediate stages are not being maintained.

(c) CIF value of intermediates, chemicals and solvents imported during the last 3 years has been as under:

(Rs. in crores)

Year	CIF value of imported intermediate chemicals and solvents
1980-81	15.68
1981-82	29.34
1982-83	25.35

(d) Total CIF value of imported bulk drugs during the last three years, year-wise is as under:

(Rs. in crores)

Year	CIF value of imported bulk drugs.
1980-81	87.24
1981-82 . . .	105.06
1982-83 . . .	115.54

भारतीय टेलीफोन उद्योग, रायबरेली के कार्यकारी निदेशक की सेवा अवधि का बढ़ाया जाना

912. श्री राम नरेश कुशवाहा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भारतीय टेलीफोन उद्योग लिमिटेड की रायबरेली शाखा के वर्तमान कार्यकारी निदेशक, जो अप्रैल, 1984 में सेवा निवृत्त होने वाले हैं, की सेवा अवधि बढ़ाने का विचार रखती है ; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

संचार मंत्रालय में उप मंत्री (श्री वि। एन. पाटिल) (क) और (ख) इण्डियन टेलीफोन इण्डस्ट्रीज के रायबरेली एकक के कार्यकारी निदेशक, श्री वाई. एन. तिवारी का सेवाकाल अधिवर्षिता की तारीख के बाद एक वर्ष अर्थात् 1-4-1983 से 31-3-1984 तक बढ़ाया गया था, क्योंकि रायबरेली कारखाना निर्माणाधीन था और इस कार्य को सम्पन्न करने के लिए अपेक्षित अनुभव रखने वाला उपयुक्त व्यक्ति ढूँढना कठिन था। क्योंकि इण्डियन टेलीफोन इण्डस्ट्रीज, रायबरेली एकक के वर्ष 1983-84 के लेखों को तय करने और अन्य महत्वपूर्ण मामलों

के सम्बन्ध में श्री तिवारी की सेवाओं की जरूरत थी, अतः इण्डियन टेलीफोन इण्डस्ट्रीज के निदेशक मण्डल की सिफारिशों पर श्री तिवारी का सेवाकाल 1-4-84 से 30-4-84 तक अर्थात् केवल एक महीने के लिए और बढ़ाया गया था।

Termination of services of a car driver of Doordarshan

913. SHRI SYED AHMAD HASHMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some officials of Delhi Doordarshan (Head Office) were killed in a car accident during the ASIAD 1982 and the car driver was seriously injured and lost his leg;

(b) whether it is also a fact that the services of a driver, who was given an ad-hoc appointment in the Doordarshan on a compassionate ground vice the driver referred to in part (a) above, were terminated recently without assigning any reason therefor; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT):

(a) No official of Delhi Doordarshan was killed in the car accident during ASIAD, 1982. However, one Cameraman of Doordarshan Kendra, Madras, who was on tour to Delhi, was killed and the car driver of the privately-owned vehicle hired by Doordarshan seriously injured.

(b) and (c) The affected car driver was appointed as a Peon on compassionate grounds on ad-hoc basis in the Directorate General, Doordarshan with effect from 17th November, 1983. His services were, however, terminated on 16th April, 1984 in accordance with the advice tendered by the Department of Personnel and Administrative Reforms; since the appointment had not been made in accordance with the prescribed procedure.